

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 37 of 2021

IN THE MATTER OF:

IDBI Bank Ltd.

...Appellant.

Versus

**Sudip Bhattacharya,
Liquidator of Tag Offshore Ltd.**

...Respondents.

Present:

For Appellant: Mr. Ankur Kumar, Advocate.

**For Respondent: Mr. Amir Arsiwala and Mr. Dhrupad Vaghani,
Caveators.**

**ORDER
(Virtual Mode)**

05.03.2021 The parties say that Written-Submissions and Reply-Affidavit are not to be filed. The legal issue on the basis of documents on record is to be argued.

List the Appeal 'For Admission (After Notice)' Hearing **on 17th March, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**